

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 208 OF 2015 &
IA NO. 345 OF 2015**

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

....Appellant (s)

Versus

ACB (India) Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s)

: Mr. Matrugupta Mishra
Mr. Tabrez Malawat for R.1

ORDER

Issue notice on the Appeal as well as on the I.A No. 345 of 2015 (Appl. for stay)
to the Respondents returnable on 05.11.2015. Dasti in addition is permitted.

List the matter on **05.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk